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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/(IB)/199/9/HDB/2017
NAME OF THE COMPANY	KMK Event Management Ltd
NAME OF THE PETITIONER(S)	Mr. Sitaram Panwar
NAME OF THE RESPONDENT(S)	KMK Event Management Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Shri Bankatlal Mandhani Tej Prakash Toshniwal	Advocate	9885743156	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Bankatlal Mandhani, Learned Counsel for Shri Tej Prakash Toshniwal , Learned Counsels for the petitioner and none appears for the Respondents even though notices is stated to have been served on them.

Issue notices to Smt.K. Sudha Sai, W/o K. Murali Krishna, Director M/s KMK Event Management Ltd, Administrative Office, 3rd Floor, Trade Fair Office Building, Hitex, Izzat Nagar, Hyderabad – 500081, directing to be present on the next date of hearing and the Learned Counsel for the Petitioner is also directed to communicate personally with Mrs. Smt Sudha Sai.

Post the case on 18.10.2017.



Member (T)



Member (J)